

**GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA**

**UNSTARRED QUESTION NO.2084
TO BE ANSWERED ON THE 11TH DECEMBER, 2015**

MILITARY EXERCISE IN EEZ

2084. SHRI S. RAJENDRAN:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the United States regularly conducts operational challenges in Indian Exclusive Economic Zone (EEZ);
- (b) if so, the details thereof;
- (c) whether India maintains an excessive maritime claim requiring prior consent for military exercise or manoeuvres in its EEZ; and
- (d) if so, the member countries which have obtained prior consent for military exercises in EEZ, country-wise?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a) & (b): The United States Navy does not conduct operational challenges in Indian Exclusive Economic Zone (EEZ).

(c) & (d): No, India does not maintain an excessive maritime claim requiring prior consent for military exercise or manoeuvres in its EEZ.
